

THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE
(GAUHATI HIGH COURT), GUWAHATI

NOTIFICATION

Dated : Guwahati, the 21st August, 2026

Memo No: GHCLSC-13/2026/~~1559~~ :- In compliance with the directions issued by the Hon'ble Supreme Court of India vide Order dated 27.04.2026 passed in Criminal Appeal Nos. 2351–2352 of 2026 (*Aman Singh & Anr. vs. State of Bihar*), and having regard to the norms laid down by the Hon'ble Supreme Court in its judgment dated 18.12.2019 passed in Criminal Appeal Nos. 62–63 of 2014 (*Anokhilal vs. State of Madhya Pradesh*), the Gauhati High Court Legal Services Committee hereby constitutes a Dedicated Panel of Senior Advocates for handling Death Reference matters before the Hon'ble Court.

The following learned Senior Advocates, are hereby included in the Dedicated Panel for handling Death Reference matters and Appeals against Death Sentence:-

1. **Shri Kamal Agarwal, Senior Advocate**
2. **Shri Anup Kumar Das, Senior Advocate**
3. **Shri Z. Kamar, Senior Advocate**

The Dedicated Panel shall function under the aegis of the Gauhati High Court Legal Services Committee (GHCLSC) and shall be responsible for providing effective legal representation in Death Reference matters, in accordance with the directions of the Hon'ble Supreme Court and the applicable rules, regulations and guidelines governing legal services.

The constitution of the Dedicated Panel shall remain subject to review, modification or reconstitution by the Gauhati High Court Legal Services Committee, as may be considered necessary from time to time.

By Order,

Sd/-

Secretary,

Gauhati High Court Legal Services Committee

Memo No: GHCLSC-13/2026/~~1566-1573~~ Dated:-21st August, 2026

Copy forwarded for information & necessary action to:-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admin./Vigilance/Judl/Esst.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.

4. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Legal Services Committee).

5. The President/Secretary, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
6. The President/Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice Manish Choudhury, Chairman, Gauhati High Court Legal Services Committee, Guwahati, for his Lordship's kind information.
8. Shri Kamal Agarwal, Senior Advocate, for information.
9. Shri Anup Kumar Das, Senior Advocate, for information.
10. Shri Z. Kamar, Senior Advocate, for information.
11. Office Copy.



Secretary,

Gauhati High Court Legal Services Committee